

West Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023				
Court- wise pendency of Cases as on 28.02.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Subhasish Sharma Roy, District and Sessions Judge, Agartala	700	226	926
2	Smti. Sarmistha Mukherjee, ADJ., (Court No. 2), Agartala	632	234	866
3	Sri Ravi Dahiya, ADJ., (Court No. 3), Agartala	0	120	120
4	Sri Soumyo Bikash Das, ADJ., (Court No. 4), Agartala	596	245	841
5	Sri Sunil Kumar Singh, ADJ., (Court No. 5), Agartala	234	350	584
6	Vacant, Charge remains with Sri Ramdas Chattopadhyay Judge, Family Court, Agartala	547	379	926
7	Sri Ramdas Chattopadhyay , Addl. Judge, Family Court, Agartala	513	446	959
8	Smt. Tanusree Debnath, CJ (Sr. Div) & ASST. SJ., (Court No.1), Agartala	551	32	583
9	Smti. Anindita Deb Ray, CJ (Sr. Div) & ASST. SJ., (Court No.2), Agartala	634	30	664
10	Sri Saikat Das, CJM-cum-Civil Judge (Sr. Div), Agartala	247	970	1217
11	Sri Raja Gupta, Addl.CJM-cum-Civil Judge (Sr. Div), Agartala	94	1501	1595
12	Smti. Surabhi Sekhar, CJ (Jr. Div)-cum-JM. First Class, (Court No. 1), Agartala	197	593	790
13	Smti. Debjani Majumder, Under Order of Posting as Civil Judge(Jr.Div.)-cum-JM, First Class, Court No.2, Agartala. Being on Maternity Leave the Officer has not yet joined. Charge remains with Smti. Baishali Choudhury, JM, First Class-cum-Civil Judge (Jr. Div), Court No.6, Agartala	133	752	885
14	Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No. 1), Agartala	35	731	766
15	Smti. Swastika Das, JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 2), Agartala	24	661	685
16	JM.,First Class-cum-Civil Judge (Jr. Div),(Court No. 3), Agartala (Vacant), charge remains with Sri Abhijit Adhikari, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.1), Agartala	47	902	949
17	JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 4), Agartala (Vacant), charge remains with Smti Swastika Das, JM, First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Agartala	38	1044	1082
18	Farhad Islam, JM., First Class-cum-Civil Judge (Jr. Div),(Court No.5), Agartala	44	804	848
19	Smti. Baishali Choudhury, JM., First Class-cum-Civil Judge (Jr. Div), (Court No.6), Agartala	37	861	898
Total		5303	10881	16184
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Agartala	4243	10056	14299
Total		4243	10056	14299
2	Family Court, Agartala	547	379	926
3	Addl. Judge, Family Court, Agartala	513	446	959
Total		1060	825	1885
Grand Total		5303	10881	16184

Gomati District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023

Court- wise pendency of Cases as on 28.02.2023

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Hrishikesh Chakraborty, District and Sessions Judge, Udaipur	184	170	354
2	Sri Manabendra Debbarma, Additional District and Sessions Judge, Udaipur	194	129	323
3	Sri Subhra Nath, Judge, Family Court, Udaipur	200	324	524
4	Sri Motom Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Udaipur	280	52	332
5	Smti, Debaleena Kilikdar CJM-cum-Civil Judge (Sr. Div), Udaipur	104	286	390
6	Smti. Archana Reang, CJ (Jr. Div)-cum- JM. First Class, Udaipur	29	365	394
7	Smti Mohana Deb, JM., First Class-cum-Civil Judge (Jr. Div) (Court No. 1), Udaipur,	11	314	325
8	Smti Dipannita Ganguly, JM., First Class-cum-Civil Judge (Jr. Div), (Court No. 2), Udaipur	15	459	474
9	Sri Ayan Choudhury, SDJM-cum-Civil Judge (Jr. Div), Amarpur	14	369	383
10	Smti. Debanjana Bhattacharjee, CJ (Jr. Div) -cum-JM First Class, Amarpur	8	565	573
Total		1039	3033	4072
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Udaipur	817	1775	2592
2	Amarpur	22	934	956
Total		839	2709	3548
3	Family Court, Udaipur	200	324	524
Grand Total		1039	3033	4072

South Tripura District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023

Court- wise pendency of Cases as on 28.02.2023

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Ashutosh Pandey, District and Sessions Judge, Belonia	412	228	640
2	Sri Uttam Hrishu Das, Judge, Family Court, Belonia	154	113	267
3	Sri Sushanta Debbarma, Civil Judge (Sr. Div) & Asstt. Sessions Judge, Belonia	94	52	146
4	Sri Dulal Kanti Sukla Das, CJM-cum-Civil Judge (Sr. Div), Belonia	38	527	565
5	Smt. Madhumita Biswas, CJ (Jr. Div)-cum-JM First Class, Belonia	151	657	808
6	Chirasmitta Chakraborty, JM., First Class-cum-Civil Judge (Jr. Div), Belonia	42	577	619
7	Sri Tapan Debbarma, Addl. District & Sessions Judge, Sabroom,	183	41	224
8	Sri Aritra Das, SDJM-cum-Civil Judge (Jr. Div), Sabroom	13	278	291
9	Sri NR Rakesh Das, CJ (Jr. Div)-cum-JM., First Class, Sabroom	47	178	225
Total		1134	2651	3785
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Belonia	737	2041	2778
2	Sabroom	243	497	740
Total		980	2538	3518
3	Family Court, Belonia	154	113	267
Grand Total		1134	2651	3785

Unakoti District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023

Court- wise pendency of Cases as on 28.02.2023

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Prakash Kumar, District and Sessions Judge, Kailashahar	140	154	294
2	Sri Amrendra Kumar Singh Additional District and Sessions Judge, Kailashahar	17	89	106
3	Sri Gobinda Das, Judge, Family Court, Kailashahar	156	292	448
4	Smti. Ishika Dan, CJ (Sr. Div) & ASST. SJ., Kailashahar	236	15	251
5	Sri Purandar Prasad Paul, CJM-cum-Civil Judge (Sr. Div)., Kailashahar	106	499	605
6	Smti. Papri Debbarma, CJ (Jr. Div)-cum- JM First Class, Kailashahar	187	176	363
7	Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr. Div), Kailashahar (Court No. 1)	53	197	250
8	Vacant, Charge remains with Smti. Susmita Das, JM., First Class-cum-Civil Judge (Jr.Div), Kailashahar (Court No.2)	47	292	339
Total		942	1714	2656

Station-wise pendency of Cases as on 28.02.2023

Sl. No.	Name of the Station	Civil	Criminal	Total
1	Kailashahar	786	1422	2208
Total		786	1422	2208
2	Family Court , Kailashahar	156	292	448
Grand Total		942	1714	2656

North Tripura District				
Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023				
Court- wise pendency of Cases as on 28.02.2023				
Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Angshuman Debbarma, District and Sessions Judge, Dharmanagar	356	336	692
2	Sri Mridul Chakraborty, Additional District & Sessions Judge, Dharmanagar	139	202	341
3	Smti. Sudipta Choudhury, Judge, Family Court, Dharmanagar	262	204	466
4	Sri Shaurav Saha, CJ (Sr. Div) & ASST. SJ., Dharmanagar	176	23	199
5	Sri Saamyajyoti Debnath, CJM-cum-Civil Judge (Sr. Div.), Dharmanagar	107	353	460
6	Smti. Aparajita Singha, CJ (Jr. Div)-cum- JM., First Class, Dharmanagar	190	362	552
7	Smti Lisa Debbarma, JM., First Class-cum-Civil Judge (Jr. Div), Dharmanagar	89	405	494
8	Sri Piyush Priyadershi, SDJM-cum-Civil Judge (Jr. Div), Kanchanpur	2	243	245
9	Sri Sumir Bag, Civil Judge (Jr. Div)-cum- JM., First Class, Kanchanpur under Order of Posting but not yet joined. Charge of the Court remains with Sri Piyush Priyadershi	5	238	243
Total		1326	2366	3692
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Dharmanagar	1057	1681	2738
2	Kanchanpur	7	481	488
Total		1064	2162	3226
3	Family Court, Dharmanagar	262	204	466
Grand Total		1326	2366	3692

Sepahijala District

Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023

Court- wise pendency of Cases as on 28.02.2023

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri S. B. Dutta,	221	476	697
2	Sri Yoginder Pal, Judge, Family Court, Sonamura	47	116	163
3	Sri Subhadeep Saha, CJM-cum-Civil Judge (Sr. Div), Sonamura	184	563	747
4	Sri Kaushik Bhattacharjee, CJ (Jr. Div)-cum- JM., First Class, Sonamura	81	350	431
5	Smti Madhumita Pal, JM., First Class-cum-Civil Judge (Jr. Div), Sonamura,	45	239	284
6	Sri Debashis Kar, Additional District & Sessions Judge, Bishalgarh	186	295	481
7	Sri Gaurav Kumar Shahi, SDJM-cum-Civil Judge (Jr. Div), Bishalgarh	41	842	883
8	Sri Ali Haydar Khan, CJ (Jr. Div)-cum- JM., First Class, Bishalgarh	86	695	781
Total		891	3576	4467
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Sonamura	531	1628	2159
2	Bishalgarh	313	1832	2145
Total		844	3460	4304
3	Family Court , Sonamura	47	116	163
Grand Total		891	3576	4467

Khowai District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.20233****Court- wise pendency of Cases as on 28.02.2023**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Smti. Sankari Das, District and Sessions Judge, Khowai,	110	210	320
2	Sri Rajib Bhattacharjee, Addl.District & Sessions Judge, Khowai District, Khowai	112	153	265
3	Sri Veda Pratim Debbarma, Judge, Family Court, Khowai	100	103	203
4	Smti. Nandita Bhattacharyya, CJ (Sr. Div) & Asstt. Sessions Judge, Khowai	76	36	112
5	Sri Dharmendu Das, CJM-cum-Civil Judge (Sr. Div), Khowai	32	853	885
6	Smti. Reena Debbarma, CJ (Jr. Div)-cum- JM., First Class, Khowai	46	1309	1355
7	Smti. Purabi Jamatia, JM., First Class-cum-Civil Judge (Jr. Div), Khowai	21	1301	1322
Total		497	3965	4462
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Khowai	397	3862	4259
Total		397	3862	4259
2	Judge, Family Court, Khowai	100	103	203
Grand Total		497	3965	4462

Dhalai District**Court- wise and Station-wise pendency of Civil and Criminal Cases as on 28.02.2023****Court- wise pendency of Cases as on 28.02.2023**

Sl. No.	Name and Designation of the Officer	Civil	Criminal	Total
1	Sri Gautam Sarkar, District and Sessions Judge, Ambassa	75	181	256
2	Sri Anshuman Chowdhury Additional District and Sessions Judge, Ambassa	16	89	105
3	Sri Arindam Paul, Judge, Family Court, Ambassa,	9	14	23
4	Sri Rahul Roy, Civil Judge (Sr. Div) & Assistant Sessions Judge, Ambassa	27	5	32
5	Sri Satyajit Das, , CJM-cum-Civil Judge (Sr. Div), Ambassa	24	93	117
6	Smti. Ranjabati Roy, CJ (Jr. Div)-cum- JM., First Class, Ambassa	5	60	65
7	Sri Surya Deo Singh, Additional District & Sessions Judge, Kamalpur	104	167	271
8	Sri Bikash Debbarma, SDJM-cum-Civil Judge (Jr. Div) Kamalpur	6	304	310
9	Sri Biswatosh Dhar, CJ (Jr. Div)-cum-JM., First Class, Kamalpur	48	581	629
10	Sri Avinash Jamatia, SDJM-cum-Civil Judge (Jr. Div), Longtharai Valley	12	404	416
11	Sri Amlan Mukherjee, Civil Judge (Jr. Div)-cum- JM., First Class, Longtharai Valley	18	286	304
12	Sri Thomas Lalditsaka Darlong, SDJM-cum-Civil Judge (Jr. Div), Gonda Twisa	0	36	36
13	Sri Sushobhan Das, Civil Judge (Jr. Div)-cum- J.M. First Class., Gonda Twisa	2	42	44
Total		346	2262	2608
Station-wise pendency of Cases as on 28.02.2023				
Sl. No.	Name of the Station	Civil	Criminal	Total
1	Ambassa	147	428	575
2	Kamalpur	158	1052	1210
3	Longtharai Valley	30	690	720
4	Gonda Twisa	2	78	80
Total		337	2248	2585
5	Family Court, Ambassa	9	14	23
Grand Total		346	2262	2608

District-wise pendency of Civil and Criminal Cases as on 28.02.2023

Sl. No.	Name of the District (s)	Civil	Criminal	Total
1	West Tripura District, Agartala	5303	10881	16184
2	Gomati District, Udaipur	1039	3033	4072
3	South Tripura District, Belonia	1134	2651	3785
4	Unakoti Judicial District, Kailashahar	942	1714	2656
5	North Tripura District, Dharmanagar	1326	2366	3692
6	Sepahijala District, Sonamura	891	3576	4467
7	Khowai District, Khowai	497	3965	4462
8	Dhalai District, Ambassa	346	2262	2608
Total		11478	30448	41926